## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/82/CAA/2017

NAME OF THE TRANSFEROR

: ITI WEALTH MANAGEMENT PVT LTD

NAME OF THE TRANSFERRE

: FORTUNE FINANCIAL SERVICES INDIA PVT LTD

**UNDER SECTION** 

: 230

S.No. Name (in Capital)

Represented by

Signature

ARAMESH KUMAR ARamerh dem Je- 1

## **ORDER**

Counsel for applicant present and stated that the meeting has been conducted and Chairman has filed his report. Representative of the Official Liquidator present. Time is enlarged at request for hearing submissions. Put up on 20.11.2017 at 10.30 A.M.

Cel -

K Anantha Padmanabha Swamy Member (Judicial)

bc